



## HIGH COURT OF TRIPURA AGARTALA

F.No.40(1)-HCT/Judl./Roster/2018/11340 - 46 Dated, Agartala, the 19<sup>th</sup> Dec. 2018

### NOTIFICATION

#### CONSOLIDATED LIST OF THE CASES (SINGLE BENCH MATTERS) OF THE YEAR 2015

##### Single Bench List - II

- |                   |   |   |  |
|-------------------|---|---|--|
| 1) Co.Pet./1/2015 | NILKAMAL LIMITED<br>Vs<br>AGARTALA DIARY FOOD<br>PVT LTD              | Mr B N MAJUMDER<br>Mr D SAHA<br>R SAHA                                      | Mr D<br>BHATTACHARYA<br>Mr P SAHA<br>Mr H DEB<br>Mr S CHAKRABORTY<br>Mr BIDYUT<br>MAJUMDER<br>MR SAMAR DAS |
| 2) LA.App./3/2015 | BIDHU BHUSAN DEB<br>AND ORS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS. | Mr SOMIK DEB<br>MR RAJIB DATTA  | Mr N MAJUMDAR<br>Ms R MAJUMDER   |
| 3) WP(C)/7/2015   | DHRUBAJYOTI SAHA<br>Vs<br>O.N.G.C. LTD AND ORS                        | Mr B N MAJUMDER<br>MR J.<br>CHAKRABORTY<br>R SAHA                           | Mr P CHAKRABORTY   |
| 4) Crl.A./10/2015 | THE STATE OF TRIPURA<br>Vs<br>BENOY DEBBARMA                          | PP<br>Mr A NANDI<br>Mrs S DEB (GUPTA)                                       | Mr B DEBNATH   |
| 5) Crl.A./16/2015 | KAMAL KR. DEB<br>Vs<br>BHRAMAR SINGH                                  | Mr P K BISWAS<br>Mr M K BISWAS<br>Mr P MAJUMDER<br>MR P MOG<br>Ms C BHOWMIK | MR K N<br>BHATTACHARJEE<br>Mr R C DEB<br>MS S CHAKRABORTY  |
| 6) Crl.A./20/2015 | SANJIT DAS<br>Vs<br>THE STATE OF TRIPURA                              | Mr A C BHOWMIK<br>MR DC ROY<br>MR D SARKAR                                  | PP   |

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| 7) CrI.A./22/2015                         | STATE OF TRIPURA<br>Vs<br>AMIT DEBNATH AND<br>ANR                             | PP<br>Mrs P DHAR<br>Mr A ACHARJEE   | Ms M CHOWDHURY<br>Mr RAJU DATTA<br>Ms A BANIK                    |
| 8) CrI.A(J)/34/2015                       | RAJU MOG SHARMA<br>Vs<br>THE STATE OF TRIPURA                                 | MR HK BHOWMIK<br>Mr A SAHA  | PP   |
| 9) CrI.A(J)/41/2015                       | SAPTAM SARKAR<br>Vs<br>SITA SARKAR DAS AND<br>ANR                             | Mr RATAN DATTA<br>Mr A ACHARJEE<br>Ms P GHATAK  | PP<br>Mr J MAJUMDER<br>MR BIPLAB<br>DEBNATH                      |
| 10) CrI.A(J)/43/2015                      | JILAL UDDIN<br>Vs<br>THE STATE OF TRIPURA                                     | Mr D DATTA  | PP   |
| 11) WP(C)/46/2015                         | GAURISANKAR<br>CHAKRABORTY<br>Vs<br>THE STATE BANK OF<br>INDIA AND ORS        | MR S M<br>CHAKRABORTY<br>Ms D DAS<br>Mr S<br>BHATTACHARJEE<br>MS BRATATI<br>CHAKRABORTY<br>MS P SEN | MR HK BHOWMIK<br>Mr A SAHA                                       |
| 12) RSA/46/2015<br>ALONGWITH RSA<br>47/15 | DIPALI BHOWMIK AND<br>ORS<br>Vs<br>SUDHIR MALAKAR                             | MR S M<br>CHAKRABORTY<br>Ms D DAS<br>Mr S<br>BHATTACHARJEE<br>MS BRATATI<br>CHAKRABORTY<br>MS P SEN | MR D K BISWAS<br>Ms S DEBBARMA<br>Mr U S SINGHA<br>Mr K ROY      |
| 13) RSA/47/2015                           | DIPALI BHOWMIK AND<br>ORS<br>Vs<br>SUDHIR MALAKAR                             | MR S M<br>CHAKRABORTY<br>Ms D DAS<br>Mr S<br>BHATTACHARJEE<br>MS BRATATI<br>CHAKRABORTY<br>MS P SEN | MR D K BISWAS<br>Ms S DEBBARMA<br>Mr KOUSIK ROY<br>Mr U S SINGHA |
| 14) WP(C)/47/2015                         | SURJYA MOHAN SARKAR<br>Vs<br>THE STATE LEVEL<br>SCRUTINY COMMITTEE<br>AND ANR | Mr G K NAMA<br>D K BISWAS   | GA<br>Mr B DATTA   |
| 15) CrI.A(J)/50/2015                      | JIBAN MAJUMDER AND<br>ORS<br>Vs<br>THE STATE OF TRIPURA                       | Mr P K BISWAS<br>Mr P MAJUMDER  | PP   |

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| 16) WP(C)/54/2015       | PARIMAL S.DEBBARMA<br>AND ANR<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS     | Mr S DATTA<br>Mr SK DEB<br>BIDESH DEBNATH                                | GA<br>Mr PARAMARTHA<br>DATTA<br>Mr D SARMA<br>Mr B N MAJUMDER  |
| 17) MAC<br>App./55/2015 | SMT. SANGHITA<br>CHAKRABORTY BISWAS<br>AND ANR<br>Vs<br>KHOKAN DAS AND ORS | Mr J MAJUMDER  | Mr P GAUTAM  |
| 18) Crl.A(J)/58/2015    | RAMU GOSWAMI<br>Vs<br>THE STATE OF TRIPURA                                 | MR BIDYUT<br>MAJUMDER<br>Mr RATAN DATTA<br>Mr A ACHARJEE                 | PP   |
| 19) Crl.A(J)/59/2015    | REMRACHAI @ RAJU<br>MOG<br>Vs<br>STATE OF TRIPURA                          | Mr SOUMENDU<br>ROY   | PP   |
| 20) Crl.Rev.P./62/2015  | MD. NUR ISLAM<br>Vs<br>THE STATE OF TRIPURA                                | MR HK BHOWMIK<br>Mr A SAHA   | PP   |
| 21) Crl.Rev.P./63/2015  | GOPAL DAS<br>Vs<br>THE STATE OF TRIPURA                                    | MR S.C.<br>MAJUMDER  | PP   |
| 22) Crl.A(J)/63/2015    | BADSHA MIAH<br>Vs<br>THE STATE OF TRIPURA                                  | Mr A C BHOWMIK<br>MR DC ROY<br>MR ARIJIT<br>BHOWMIK<br>MR D SARKAR       | PP   |
| 23) WP(C)/69/2015       | GAUTAM ROY AND ORS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                | MR D K BISWAS<br>RAJU DATTA  | GA<br>Mr D SARMA   |
| 24) MAC<br>App./69/2015 | RANJIT DEBBARMA<br>Vs<br>KULAJIT DEBBARMA AND<br>ORS                       | Mr K K PAL<br>MR BIMAL KANTI<br>NATH<br>Mr A K SARKAR                    | Mr P K GHOSH<br>MR BISWANATH<br>MAJUMDER   |
| 25) Crl.Rev.P./70/2015  | RAJU RANJAN<br>BHATTACHARJEE<br>Vs<br>THE STATE OF TRIPURA                 | Mr P K BISWAS<br>MR HK BHOWMIK<br>Mr P MAJUMDER<br>MR A DEY<br>Mr A SAHA | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>Mr DEEP CHAIM<br>KABIR<br>MR P K<br>CHAKRABORTY |

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| 26) Crl.Rev.P./72/2015 BIDHU BHUSAN GHOSH<br>Vs<br>THE STATE OF TRIPURA           | Mr RAJU DATTA<br>Ms A BANIK                              | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>MR P K<br>CHAKRABORTY<br>Mr DEEP CHAIM<br>KABIR |
| 27) Crl.Rev.P./75/2015 BIPLAB DHAR<br>CHOUDHURY<br>Vs<br>THE STATE OF TRIPURA     | Ms M<br>CHOWDHURY<br>Ms A BANIK<br>Mr R DUTTA            | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>MR P K<br>CHAKRABORTY<br>Mr DEEP CHAIM<br>KABIR |
| 28) Crl.Rev.P./76/2015 SUJIT KUMAR ROY<br>Vs<br>STATE OF TRIPURA                  | Mr S KAR<br>BHOWMIK<br>Mr D C NATH<br>Mr SOUMENDU<br>ROY | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>Mr DEEP CHAIM<br>KABIR<br>MR P K<br>CHAKRABORTY |
| 29) Crl.Rev.P./77/2015 JYOTI PRAKASH<br>CHAKRABORTY<br>Vs<br>THE STATE OF TRIPURA | Mr S LODH  | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>Mr DEEP CHAIM<br>KABIR<br>MR PK<br>CHAKRABORTY  |
| 30) Crl.Rev.P./78/2015 SABITA RANI DEBBARMA<br>Vs<br>THE STATE OF TRIPURA         | Ms R GUHA<br>MR A KAR                                    | PP   |
| 31) Crl.Rev.P./79/2015 BENULAL ROY<br>Vs<br>THE STATE OF TRIPURA                  | MR DC ROY<br>MR S Ch. Deb                                | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>Mr DEEP CHAIM<br>KABIR<br>MR PK<br>CHAKRABORTY  |

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| 32) Crl.Rev.P./81/2015 | SACHINDRA CH. ROY<br>Vs<br>THE STATE OF TRIPURA                            | MR P ROY BARMAN<br>MR SAMARJIT<br>BHATTACHARJEE<br>MR KAWSIK NATH<br>MR PRADYOT<br>MAISHAN | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>MR P K<br>CHAKRABORTY<br>Mr DEEP CHAIM<br>KABIR                               |
| 33) Crl.Rev.P./83/2015 | GOPAL DATTA<br>Vs<br>THE STATE OF TRIPURA                                  | Mr SAMRAT<br>GHOSH   | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>Mr DEEP CHAIM<br>KABIR<br>MR PK<br>CHAKRABORTY                                |
| 34) Crl.Rev.P./84/2015 | AMITABHA ADHIKARY<br>Vs<br>THE STATE OF TRIPURA                            | Mr SAMRAT<br>GHOSH   | PP<br>Mr P K PAL<br>Ms D<br>BHATTACHARJEE<br>Mr S DATTA<br>Mr DEEP CHAIM<br>KABIR<br>MR PK<br>CHAKRABORTY<br>DEEP CHAIM KABIR,<br>SPL.PP |
| 35) Crl.Rev.P./85/2015 | SUBRATA TARAN<br>Vs<br>GOPAL KRISHNA DAS<br>AND ANR                        | Mr S LODH  | PP<br>Mr B N MAJUMDER<br>MR RAJIB SAHA<br>MR J. CHAKRABORTY<br>Mr D.J.SAHA   |
| 36) Crl.Rev.P./89/2015 | ANIL DAS<br>Vs<br>THE STATE OF TRIPURA                                     | Mr B N MAJUMDER<br>Mr R SAHA<br>Mr DJ SAHA   | PP   |
| 37) Crl.Rev.P./90/2015 | NIRMAL DEBNATH<br>Vs<br>LAXMI DEBNATH AND<br>ANR.                          | Mr S D<br>CHOUDHURY  | Mr A C BHOWMIK<br>Mr ARIJIT BHAUMIK<br>MR ANUJIT DEY   |
| 38) WP(C)/97/2015      | KARABI DEBNATH AND<br>ORS<br>Vs<br>TRIPURA LEGISLATIVE<br>ASSEMBLY AND ORS | Mr PARAMARTHA<br>DATTA<br>Mr T DEBBARMA<br>D K<br>DASCHOUDHURY                             | GA<br>MR BIDYUT<br>MAJUMDER<br>Mr N MAJUMDAR   |

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| 39) WP(C)/99/2015               | SOMEN BAIDYA<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                    | MR ARIJIT<br>BHOWMIK<br>S CHAKRABORTY  | GA   |
| 40) WP(C)/103/2015              | SITANGSHU<br>CHAKRABORTY<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS        | Mr G K NAMA<br>D K BISWAS  | GA   |
| 41) WP(C)/116/2015              | SMT. ARATI DEBNATH<br>AND ORS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS   | Mr S<br>CHAKRABORTY<br>MS S<br>CHAKRABORTY   | GA   |
| 42) WP(C)/134/2015<br>ALONGWITH | RAJU NATH AND ORS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS               | MR K N<br>BHATTACHARJEE<br>MR KOHINOOR N<br>BHATTACHARYYA<br>MR PULAK SAHA<br>S PANDIT             | GA<br>Mr J MAJUMDER                                    |
| 43) WP(C)/135/2015              | AMIR CH. NAMA DAS<br>AND ORS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS    | MR K N<br>BHATTACHARJEE<br>MR KOHINOOR N<br>BHATTACHARYYA<br>MR PULAK SAHA<br>S PANDIT             | GA<br>Mr J MAJUMDER                                    |
| 44) WP(C)/164/2015              | SATYESH CH. DEB<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                 | Mr S K DEB<br>Mr S DATTA<br>BIDESH DEBNATH   | GA   |
| 45) WP(C)/176/2015              | SOMNATH SINGH<br>Vs<br>UNION OF INDIA AND<br>ORS                         | MR P ROY BARMAN ASST SG<br>MR SAMARJIT<br>BHATTACHARJEE<br>MR KAWSIK NATH<br>MR PRADYOT<br>MAISHAN |  |
| 46) WP(C)/216/2015              | NIRANJAN SAHA AND<br>ORS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS        | MR P ROY BARMAN<br>MR KAWSIK NATH<br>MR PRADYOT<br>MAISHAN<br>SAMARJIT<br>BHATTACHARJEE            | GA<br>Mr K K PAL                                       |
| 47) WP(C)/235/2015              | MURRAH LIVESTOCK<br>CORPORATION<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS | Ms S<br>CHAKRABORTY<br>Mr ARIJIT<br>BHAUMIK<br>MR ANUJIT DEY                                       | GA<br>Mr S K DEB<br>Mr S DATTA<br>MR BIDESH<br>DEBNATH |

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| 48) WP(C)/246/2015 | PRIYALAL CHAKMA<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS              | Mr D R<br>CHOWDHURY<br>Mr S SARKAR<br>MR D DEB  | GA<br>Mr S CHAKRABORTY  |
| 49) WP(C)/255/2015 | BIJOY KISHORE TARAN<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS          | Mr SOMIK DEB<br>MR D P GHOSH<br>RAJIB DATTA   | GA<br>Mrs A Datta<br>Mr A SENGUPTA  |
| 50) WP(C)/270/2015 | MD. KAMAL HOSSAIN<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS            | C S SINHA   | GA  |
| 51) WP(C)/276/2015 | BIMAL SARKAR<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                 | Mr SOMIK DEB<br>MR D P GHOSH<br>MR P DEBNATH  | GA  |
| 52) WP(C)/279/2015 | DEBASHISH NATH<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS               | Ms R MAJUMDER   | GA  |
| 53) WP(C)/284/2015 | DEBDAYAL LASKAR<br>Vs<br>THE DIRECTOR<br>GENERAL OF POLICE<br>AND ORS | Mr P R SARKAR<br>A DE   |   |
| 54) WP(C)/288/2015 | NIRANJAN DEBBARMA<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS            | Mr S DEB<br>MR P ROY BARMAN<br>MR KAWSIK NATH<br>Mr S.<br>BHATTACHARJEE<br>PRADYOT<br>MAISHAN | ADV. GENERAL<br>GA<br>Mr PARAMARTHA<br>DATTA<br>Mr S CHAKRABORTY<br>Mr B DATTA<br>Mr T DEBBARMA<br>MR D K<br>DASCHOUDHURY |
| 55) WP(C)/300/2015 | NANDITA SARMA<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                | C S SINHA   | GA  |
| 56) WP(C)/314/2015 | RABINDRA DEBBARMA<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS            | C S SINHA   | GA<br>Mr N MAJUMDAR<br>MR H SARKAR  |

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| 57) WP(C)/315/2015                                | BISWANATH DEBBARMA<br>Vs<br>UNION OF INDIA AND<br>ORS              | Mr S<br>BHATTACHARJEE<br>Mr SOMIK DEB<br>MS JUTHIKA<br>NAUKAHAM<br>MS JAYSHREE<br>MAJUMDER | GA<br>ASST SG                             |
| 58) WP(C)/326/2015                                | PABITRA PATHAK<br>Vs<br>UNION OF INDIA AND<br>ORS                  | Mr T K<br>CHOWDHURY<br>D SAHA  | ASST SG                                   |
| 59) WP(C)/330/2015                                | AMAR CHAN DEBNATH<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS         | MR DC ROY<br>A K PAL   | GA<br>MRS AS LODH                         |
| 60) WP(C)/347/2015                                | SUNIL BARAN DAS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS           | MR DEBABRATA<br>CHAKRABORTY<br>Mr N MAJUMDAR<br>H LASKAR                                   | GA  |
| 61) WP(C)/353/2015<br>IA 128 OF 2015<br>STAY PETN | HUSSAIN ALI<br>Vs<br>STATE OF TRIPURA AND<br>ORS                   | Mr D<br>BHATTACHARYA<br>MR S DAS<br>S CHAKRABORTY  | GA  |
| 62) WP(C)/354/2015                                | MITU SEN<br>Vs<br>STATE OF TRIPURA AND<br>ORS                      | Mr D<br>BHATTACHARYA<br>Ms S<br>CHAKRABORTY<br>S DAS                                       | GA  |
| 63) WP(C)/372/2015                                | MIHIR KR. ROY<br>Vs<br>AGARTALA MUNICIPAL<br>CORPN. AND ORS        | MR P ROY BARMAN<br>MR SAMARJIT<br>BHATTACHARJEE<br>MR KAWSIK NATH<br>PRADYOT<br>MAISHAN    | MRS AS LODH<br>Mr K K PAL                 |
| 64) WP(C)/375/2015                                | BIKRAM SINGH<br>BHANDARI<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS  | Mr D<br>BHATTACHARYA<br>Mr S DAS<br>A Das  | GA  |
| 65) WP(C)/384/2015                                | BIKASH DEB<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                | Mr P K BISWAS<br>Mr P MAJUMDER<br>Ms C BHOWMIK<br>PARUL MOG                                | GA  |
| 66) WP(C)/387/2015                                | ABANI DEBBARMA AND<br>ORS<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS | MS SWARUPA<br>CHISIM<br>C S SINHA  | GA<br>Mr S DEB<br>Mr D SARMA<br>MR SC DAS |



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| 67) WP(C)/396/2015 | RANA KISHORE<br>DEBBARMA<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS     | MR DC ROY<br>Mr A K PAL<br>A K PAL  | GA<br>MR S CHAKRABORTY   |
| 68) WP(C)/403/2015 | ALOK DEBNATH<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                 | MR S M<br>CHAKRABORTY<br>Ms S MAJUMDER<br>Mr S<br>BHATTACHARJEE<br>MS BRATATI<br>CHAKRABORTY<br>MS P SEN<br>D DAS | GA<br>Mr G S<br>BHATTACHARJEE<br>Mr B N MAJUMDER   |
| 69) WP(C)/407/2015 | SANJIB CHOUDHURY<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS             | SAMARJIT<br>BHATTACHARJEE   |  |
| 70) WP(C)/408/2015 | ALAUDDIN MAJUMDER<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS            | MR DC ROY<br>A K PAL  | GA<br>Ms AS LODH   |
| 71) WP(C)/444/2015 | TAMAL DEBBARMA<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS               | MR P ROY BARMAN<br>MR SAMARJIT<br>BHATTACHARJEE<br>MR KAWSIK NATH<br>PRADYOT<br>MAISHAN                           | GA   |
| 72) WP(C)/494/2015 | ANUPAM SARKAR<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS                | MR ARIJIT<br>BHOWMIK<br>MR D SARKAR<br>S CHAKRABORTY  | GA<br>MR P ROY BARMAN<br>MR SAMARJIT<br>BHATTACHARJEE<br>MR KAWSIK NATH<br>MR PRADYOT<br>MAISHAN |
| 73) WP(C)/523/2015 | SURESH GOALA<br>Vs<br>STATE OF TRIPURA<br>ANDORS                      | A SENGUPTA  | GA<br>MR K N<br>BHATTACHARJEE<br>Mr P SAHA<br>Mr S PANDIT<br>Mr A DEBNATH                        |
| 74) WP(C)/545/2015 | BIBEKANANDA<br>MAJUMDER<br>Vs<br>AGARTALA MUNICIPAL<br>CORPN. AND ORS | Mr G K NAMA<br>D K BISWAS   | Mr K K PAL   |

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| 87) WP(C)/691/2015 | NO.01030554 RFN GD,<br>3RD BN, TSR, SUKHEN<br>SUTRADHAR<br>Vs<br>THE STATE OF TRIPURA<br>AND ORS | Mr P K DHAR<br>Mrs M DHAR<br>Ms S DAS<br>Mr H B<br>CHAKRABORTY<br>R G CHAKRABORTY | GA |
| 88) WP(C)/707/2015 | PRADIP KUMAR PAL<br>Vs<br>STATE OF TRIPURA<br>ANDORS   | Mr D<br>BHATTACHARYA<br>Mr S DAS<br>S CHAKRABORTY                                 | GA |

By order,

( A. Debbarma )  
Registrar (Judicial)

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.

Registrar (Judicial)